

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 23.09.2019 (MONDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaka Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja

**For Orders**

2.	I.A No. 2787 of 2019 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank. Vs. Sterling Biotech Ltd. (Through the Liquidator) & Ors	Siddharth Sharma	Shashank Agarwal
3.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>With</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
4.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. <b>With</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
5.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>With</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
6.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
7.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber-R3 Abhishek Anand-R4&5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj-R10&11
8.	Comp. App. (AT) (Ins) No. 459 - 460 of 2019	Bank of India Vs. Paramshakti Steels Ltd. & Anr.	Ashish Rana	Arvind Kumar Gupta-R1 Simran Jeet-R2 P.V. Dinesh-R4
9.	Comp. App. (AT) (Ins) No. 636 of 2019	Ashish Das. Vs. Daimler Financial Services Pvt Ltd & Anr.	Henna George	

10.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd & Ors. <b>With</b>	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8-11) Subrahmanyam
11.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd & Ors.	Krishna dev .J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8-11) Subrahmanyam
12.	Comp. App. (AT) (Ins) No. 839 of 2019	Harneshwar Agro Products Power & Yeast (I) Ltd. Vs. Punjab National Bank.	Vijay kumar	P.B.A. Srinivasan
13.	Comp. App. (AT) (Ins) No. 922-923 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Devendra P. Jain. RP of Sandhya Prakash Ltd & Anr.	Anushree Kapadia	
14.	Comp. App. (AT) (Ins) No. 933 of 2019 & I.A No. 2930 of 2019	Acaricide India Pvt Ltd. Vs. VIP Industries.	V. Seshagiri	
15.	Comp. App. (AT) No. 91 of 2019	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd & Ors.	Dhruv Gupta	Anshuman Sharma- (R1, R2& R5)

**For Admission (Fresh Cases)**

16.	Comp. App. (AT) (Ins) No. 981 of 2019	Rohini Agro Products Pvt Ltd. Vs. Orion Trading Company	Rajiv Ranjan Dwivedi	
17.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	
18.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors	Anup Kumar	
19.	Comp. App. (AT) No. 255 of 2019	Mackintosh Burn Ltd & Ors. Vs. Sarkar & Chowdhury Enterprises Pvt Ltd & Ors.	Suhaan Mukerji	
20.	Comp. App. (AT) No. 256 of 2019	Somany Provident Fund Institution. Vs. Union of India Through Ministry of Corporate Affairs & Anr.	Pranav Sarthi	
21.	Comp. App. (AT) No. 258 of 2019	J & A Avenues India Pvt Ltd & Anr. Vs. V. Lakshmi Chenchu Ventaka Siva Prasad Satya & Ors.	Saurabh Jain	
22.	Comp. App. (AT) No. 259 of 2019	ACME Consultant Pvt. Ltd. & Anr. Vs. Premium Agro Export Ltd. & Ors.	Sadapurna Mukherjee	
23.	Review Application No. 22 of 2019 in Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	

24.	Restoration Application No. 02 of 2019 in Competition. App. (AT) No. 26 of 2019	Kanhaiya Singhal. Vs. Indiabulls Housing Finance Ltd & Ors.	Ajay Kumar	Mehul Parti (R4)

**For Admission (Petition for Condonation of Delay in Refiling)**

25.	Comp. App. (AT) (Ins) No. 984 of 2019	Ugro Capital Ltd. Vs. Bangalore Dehydration and Drying Equipment Co. Pvt Ltd.	Saad Sher Vani	
26.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt Ltd & Ors.	Samir Malik	
27.	Comp. App. (AT) No. 257 of 2019	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors.	K. Datta	Rahul Gupta
28.	Competition App. (AT) No. 34 of 2019	Jalgaon District Mrdicine Dealers Association (JDMDA) & Ors. Vs. Competition Commission of India & Anr.	Nakul Mohta	

**For Admission (After Notice)**

29.	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battrry India Pvt Ltd	Narendra Pd. Yadav	Bhavna Duhoon (R1)
30.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
31.	Comp. App. (AT) (Ins) No. 350 of 2019	Armada Singapore Pte. Ltd. Vs. Ashapura Minechem Ltd.	Saswat Pattnaik	Rajesh Bohra Pawan Sharma-RP
32.	Comp. App. (AT) (Ins) No. 365 of 2019	J.P. Morgan Chase Bank N.A Vs. Ashapura Minechem Ltd. & Anr. <b>With</b>	Ashish Mukhi	Rajesh Bohra Pawan Sharma-RP
33.	Comp. App. (AT) (Ins) No. 439 of 2019	HDFC Bank Ltd. Vs. Ashapura Minechem Ltd.	Kunal Tandon	Rajesh Bohra Pawan Sharma-RP
34.	Comp. App. (AT) (Ins) No. 450 of 2019	S.N. Suyamindra Achar Vs. Cummins Generator Technology & Anr.	Aljo K. Joseph	
35.	Comp. App. (AT) (Ins) No. 610 of 2019	Anbalagan Kathirresan. Vs. State Bank of India & Anr.	Punit D. Tyagi	Rohit Jolly-R1 Vikram Hegde (RP) J.Amal Anand (IDBI)

36.	Comp. App. (AT) (Ins) No. 620 of 2019	Mohit Minerals Ltd. Vs. Shree Rama Newsprint Ltd.	Mritunjay Kumar Tiwari	J. Rajesh
37.	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. <b>With</b>	Pankaj Bhagat	Abhishek Anand- RP
38.	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	Rajat Navet	Abhishk Anand- RP Vikas Sharma-R3
39.	Comp. App. (AT) (Ins) No. 710 of 2019	Saumil. A. Bhavnagri. Vs. Nimit Builder Pvt Ltd & Ors.	Dinkar Singh	Ashok Kriplani- IRP
40.	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	Anant A Pavgi-R2 Rajiv S. Roy-R3 Aakarshan Sahay- R4
41.	Comp. App. (AT) (Ins) No. 797 of 2019	Meena V. Kothari. Vs. Maberest Hotels Pvt Ltd	Chandra Shekhar Yadav	
42.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. <b>With</b>	Chetan Roy	Gagan Bothra
43.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors.	Abhijit S. Roy.	
44.	Comp. App (AT) (Ins) No. 851 of 2019	Vinod Mittal. Vs. Rays Power Experts Pvt Ltd & Anr.	T. Sundar Ramanathan	
45.	Comp. App. (AT) No.173 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. <b>With</b>	Arunima Kedia	Gunjan Ahuja-R2
46.	Comp. App. (AT) No. 174 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia	Gunjan Ahuja-R2
47.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors. <b>With</b>	Ritwik Sahay	M R Venkatesh
48.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors.	Shikhar Shrivastava	M R Venkatesh

**After the above or 12: 00 Noon, whichever is earlier.**

**For Hearing (Part Heard)**

<b>49.</b>	Comp. App. (AT) (Ins) No. 530 & 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors.	Misha	Ramakant Rai-R2 Raunak Dhillon- R3&4
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**Note: - The Court will rise at 01: 00 PM.**

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**By Order**

**-Sd/-  
Registrar**